

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 1<sup>st</sup> December, 2015**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. D.K.AGARWAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No.121/15(CZ)	Mulayam Singh Vs. State of M.P & 9 Ors	Mr. Rohit Sharma Adv	
2.	Original Application No.127/14(CZ) (M.A. 760/2015)	Ajay Dubey (Coal Mining) Vs. Coal India Ltd. & 5 Others	Mr. Rajesh Chand, Advocate, Qasim Ali Advocate, Mr. Deepesh Joshi, Rohit Sharma Adv. For R4, Mr. Yogesh Bhatnagar Adv for R1, Mr. Vishal Bhatnagar Adv for R 2-3. Mr. Y.M. Yadav. Adv. CPCB Ms. Parul Bhadoria, Adv.	
<b>FOR COMPLIANCE</b>				
3.	Original Application No.19/2015(CZ) (M.A. No. 538/2015 & 761/2015)	Shahpura Jan Jagram Evam Vikas Samiti, Bhopal Vs. Santosh Jain & 8 Others.	Mr. Ajay Gupta Adv. Mr. Vijay Kumar Choudhary Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)